

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 220
(IB)-569(ND)2019
IA- 4687/2023

IN THE MATTER OF:

Anil Kumar Agarwal

... **Applicant/Petitioner**

Versus

M/s. Interparts Marketing Pvt. Ltd.

... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 05.02.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent :

For the Liquidator : Adv. Rajiv Malik, Adv. Pratiksha Singh & Adv.
Mansi Aggarwal

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 12.03.2024.

Sd/-
(COURT OFFICER)